

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 24/(MAH)/2014
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Shri Sunil Goswami

V/s.
M/s. AMS Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
9	JAIKUMAR N. SHIRADHONKAR	Advocate for the Respondents.	 05/10/2016
	Adv. POOJA KHANDEPARKAR	Adv. for Petitioner	

Order

C.P. No. 24/397-398/CLB2014

1. Ld. Counsels of the Petitioner and the Respondent are present.
2. The Petitioner is seeking time to carry out certain amendments in C.P. 24/2014. The Petitioner shall carry out amendments on or before 28th October, 2016. For the reply from the other side pertaining to those amendments, time granted till 18th November, 2016.
3. Matter is now fixed for hearing on 25th November, 2016.
4. All these dates are duly communicated to both the sides.

Dated: 05.10.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)